

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 154 of 2020

In the matter of:

Sri Dhanada Laboratories Pvt. Ltd. & Ors.

....Appellants

Vs.

Namireddy Raghu Ram Reddy & Ors.

....Respondents

Present

**For Appellants: Dr. Lashmi Narasimha & Ms. Swati Bhardwaj,
Advocates.**

**For Respondents: Mr. S. Ravi, Sr. Advocate, For R-1.
Mr. Nitin Chowdary Pavulari, For R-1 & 2.**

ORDER
(Virtual Mode)

06.11.2020: It is represented on behalf of both sides that the pleadings have been completed in the present matter. Hence, the Office of the Registry is directed to List the matter on **8th December, 2020**. Till then, the Interim Order dated 16.09.2020 passed by this Tribunal, shall continue.

[Justice Venugopal M.]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

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